

Accordingly, the learned counsel for the Petitioner/Appellant is directed to pay the cost of Rs.1,00,000/- (Rupees one lakh) to a charitable organization, namely, **“Dr. Ruhi Foundation School, Village: Gheja, Sector – 93, NOIDA - (A/C (Trust) – payable to ‘SAIDEEP DR. RUHI FOUNDATION, A/C No. 952663443’”** on or before 20.09.2011.

Post the matter for reporting compliance and for Admission on **23.09.2011.**

(V.J. Talwar)
Technical Member

TS/KS

(Justice M. KarpagaVinayagam)
Chairperson